

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.1437
ANSWERED ON 28.07.2026

GRANTS TO PRIS

1437. SMT. JYOTSNA CHARANDAS MAHANT:
ADV. ADOOR PRAKASH:
SHRI RAMASAHAYAM RAGHURAM REDDY:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of tied grants, untied grants, and performance-linked grants recommended under the 16th Finance Commission for Panchayati Raj Institutions, State/UT-wise;
- (b) the details of Gram Panchayats denied or delayed performance grants due to failure to upload Gram Panchayat Development Plan (GDP), upload audited accounts, achieve Open Defecation Free (ODF) targets, or achieve immunisation linked criteria during the last ten years, State/UT-wise, including Chhattisgarh and Chandigarh;
- (c) the details of Finance Commission grants recommended, grants actually released, and the shortfall in release of grants to Panchayats under the 10th to 15th Finance Commissions, State/UT-wise;
- (d) the details of Panchayat elections delayed beyond Constitutional timelines during the last ten years, including duration of delay, reasons therefor, State/UT-wise; and
- (e) the technical assistance or capacity-building measures provided by the Ministry to local bodies in Chhattisgarh to expedite compliance?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a): The details of tied grants, untied grants, and performance-linked grants recommended under the 16th Finance Commission for Panchayati Raj Institutions, State-wise are attached at **Annexure-I**. The Central Finance Commission grants for Rural Local Bodies are not recommended for Union Territories.

(b): The criteria relating to the uploading of audited accounts and increase in own revenues over the preceding year, were applicable for availing Performance Grants for the period 2016-17 to

2019-20 under the 14th Finance Commission. Accordingly, the State/UT-wise details of Performance Grants released to States, including Chhattisgarh, in respect of all eligible Gram Panchayats under the 14th Finance Commission are given at **Annexure-II**. However, this Ministry does not maintain Gram Panchayat-wise details. Further, there was no Performance Grant component under the 15th Finance Commission during award period 2020-21 to 2025-26.

(c): Under the 10th (FYs 1995-2000) and 11th (FYs 2000-2005) Finance Commission, a total grants of Rs. 3576.35 Crore out of total allocation of 4380.93 Crore and Rs.6601.85 Crore out of the total allocation Rs.8000.00 Crore respectively were released for the Panchayati Raj Institutions. However, the state-wise details in this regard are not available with the Ministry.

Further, the State-wise details of grants recommended, grants actually released under 12th to 15th Finance Commission to Panchayati Raj Institutions are given at **Annexure-III** to **Annexure-VI**.

(d): The required details are not maintained centrally. However, States/UTs wise current status of elections of Panchayati Raj Institutions is given at **Annexure-VII**.

(e): Panchayat, being a “Local Self Government”, is a State subject and part of the State List of the Seventh Schedule of the Constitution of India. Accordingly, strengthening Panchayat capacity is primarily the responsibility of States/UTs. However, the Ministry is implementing a Centrally Sponsored Scheme, namely the Revamped Rashtriya Gram SwarajAbhiyan (RGSA), w.e.f. financial year 2022-23, with the objective of supporting Panchayati Raj institutions (PRIs) by imparting training to Elected Representatives (ERs) and other stakeholders to develop leadership abilities, thereby enabling Gram Panchayats to function effectively across all States/UTs.

Under the scheme, capacity-building support is provided to elected representatives, functionaries, and other stakeholders of Panchayats across different categories, viz. basic orientation and refresher programmes, thematic interventions, specialized training, and Panchayat Development Plan-related programmes, etc.

Under this scheme, 6,16,642 participants were provided training in the State of Chhattisgarh, during 2022-23 to 2026-27 (as on 10.07.2026).

Annexure-I

Details of tied grants, untied grants, and performance-linked grants recommended under the 16th Finance Commission for Panchayati Raj Institutions, State-wise.

(Rs. in crore)

Sl. No.	State	Tied grant	Untied grant	Performance grant
1	Andhra Pradesh	6651.00	6651.00	3325.00
2	Arunachal Pradesh	679.00	679.00	340.00
3	Assam	5831.50	5831.50	2917.00
4	Bihar	20769.50	20769.50	10384.00
5	Chhattisgarh	4665.50	4665.50	2333.00
6	Goa	70.00	70.00	34.00
7	Gujarat	7521.00	7521.00	3760.00
8	Haryana	3308.00	3308.00	1654.00
9	Himachal Pradesh	1498.00	1498.00	748.00
10	Jharkhand	5692.50	5692.50	2846.00
11	Karnataka	7555.50	7555.50	3778.00
12	Kerala	1323.50	1323.50	661.00
13	Madhya Pradesh	12813.50	12813.50	6406.00
14	Maharashtra	13127.00	13127.00	6563.00
15	Manipur	504.50	504.50	253.00
16	Meghalaya	591.50	591.50	296.00
17	Mizoram	226.50	226.50	114.00
18	Nagaland	278.50	278.50	140.00
19	Odisha	7486.50	7486.50	3742.00
20	Punjab	3394.50	3394.50	1697.00
21	Rajasthan	12586.50	12586.50	6294.00
22	Sikkim	87.00	87.00	44.00
23	Tamil Nadu	6772.00	6772.00	3386.00
24	Telangana	3987.00	3987.00	1994.00
25	Tripura	470.50	470.50	235.00
26	Uttar Pradesh	33304.00	33304.00	16653.00
27	Uttarakhand	1618.50	1618.50	810.00
28	West Bengal	11281.00	11281.00	5641.00
	Total	174094.00	174094.00	87048.00

Annexure-II

State-wise details of performance grants released during the award period of 14th Finance Commission

(Rs. in crore)

No.	State	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	168.62	190.79	0.00	0.00
2	Arunachal Pradesh	16.08	0.00	0.00	0.00
3	Assam	106.22	120.2	0.00	0.00
4	Bihar	0.00	0.00	0.00	0.00
5	Chhattisgarh	102.84	116.37	0.00	0.00
6	Goa	2.62	2.97	0.00	0.00
7	Gujarat	169.32	191.61	0.00	0.00
8	Haryana	76.15	86.18	0.00	0.00
9	Himachal Pradesh	35.49	0.00	0.00	0.00
10	Jammu and Kashmir	66.79	0.00	0.00	0.00
11	Jharkhand	118.57	0.00	0.00	0.00
12	Karnataka	179.46	204.08	0.00	0.00
13	Kerala	78.78	79.58	0.00	0.00
14	Madhya Pradesh	265.84	296.64	0.00	0.00
15	Maharashtra	294.84	0.00	0.00	0.00
16	Manipur	4.04	4.57	0.00	0.00
17	Meghalaya	0.00	0.00	0.00	0.00
18	Mizoram	0.00	0.00	0.00	0.00
19	Nagaland	0.00	0.00	0.00	0.00
20	Odisha	173.55	196.4	0.00	0.00
21	Punjab	80.23	0.00	0.00	0.00
22	Rajasthan	267.35	302.55	0.00	0.00
23	Sikkim	2.91	3.3	0.00	0.00
24	Tamil Nadu	172.12	0.00	0.00	0.00
25	Telangana	105.41	119.28	0.00	0.00
26	Tripura	6.58	7.45	0.00	0.00
27	Uttar Pradesh	699.75	0.00	0.00	0.00
28	Uttarakhand	36.92	21.58	0.00	0.00
29	West Bengal	268.97	0.00	0.00	0.00
		3499.45	1943.55	0.00	0.00

Note: No grants were recommended to the State of Meghalaya, Mizoram and Nagaland under 14th Finance Commission.

Annexure-III

State-wise details of allocation and release of 12th Finance Commission grants to Rural Local Bodies during award period 2005-06 to 2009-10.

(Rs. in crore)

Sl. No.	State	Allocation	Release
1	Andhra Pradesh	1,587.00	1,587.00
2	Arunachal Pradesh	68.00	27.20
3	Assam	526.00	368.20
4	Bihar	1,624.00	1,624.00
5	Chhattisgarh	615.00	615.00
6	Goa	18.00	7.97
7	Gujarat	931.00	931.00
8	Haryana	388.00	388.00
9	Himachal Pradesh	147.00	147.00
10	Jammu & Kashmir	281.00	52.86
11	Jharkhand	482.00	0.00
12	Karnataka	888.00	888.00
13	Kerala	985.00	985.00
14	Madhya Pradesh	1,663.00	1,663.00
15	Maharashtra	1,983.00	1,983.00
16	Manipur	46.00	21.16
17	Meghalaya	50.00	40.00
18	Mizoram	20.00	16.00
19	Nagaland	40.00	40.00
20	Orissa	803.00	803.00
21	Punjab	324.00	259.20
22	Rajasthan	1,230.00	1,230.00
23	Sikkim	13.00	11.70
24	Tamil Nadu	870.00	870.00
25	Tripura	57.00	39.90
26	Uttar Pradesh	2,928.00	2,928.00
27	Uttarakhand	162.00	129.60
28	West Bengal	1,271.00	1,271.00
	Total	20,000	18,926.79

Annexure-IV

State-wise details of allocation and release of 13th Finance Commission grants to Rural Local Bodies during award period 2010-11 to 2014-15.

(Rs. in crore)

Sl. No.	State	Allocation	Release
1	Andhra Pradesh	4686.22	4124.25
2	Arunachal Pradesh	277.26	100.48
3	Assam	1658.45	1455.00
4	Bihar	5013.46	4972.93
5	Chhattisgarh	1869.92	1779.51
6	Goa	91.55	10.49
7	Gujarat	2483.52	1804.46
8	Haryana	1099.42	1093.25
9	Himachal Pradesh	565.76	562.66
10	Jammu & Kashmir	929.46	592.26
11	Jharkhand	1832.05	1594.17
12	Karnataka	4558.33	4521.06
13	Kerala	1973.13	1962.06
14	Madhya Pradesh	4388.66	3953.88
15	Maharashtra	5631.60	5591.83
16	Manipur	236.77	199.82
17	Meghalaya	355.59	126.17
18	Mizoram	219.32	93.64
19	Nagaland	342.65	59.31
20	Odisha	2805.44	1898.22
21	Punjab	1138.70	960.63
22	Rajasthan	4016.09	3995.76
23	Sikkim	186.59	120.40
24	Tamil Nadu	3120.56	2271.86
25	Telangana	652.88	895.16
26	Tripura	316.86	219.11
27	Uttar Pradesh	9904.87	9824.08
28	Uttarakhand	598.13	406.19
29	West Bengal	4207.47	3067.97
	Total	65160.71	58256.61

Annexure-V

State-wise details of allocation and release of 14th Finance Commission grants to Gram Panchayats during award period 2015-16 to 2019-20.

(Rs. in crore)

Sl. No.	State	Allocation	Release
1	Andhra Pradesh	8654.09	8124.13
2	Arunachal Pradesh	819.93	753.32
3	Assam	5416.59	5101.35
4	Bihar	21017.84	18916.06
5	Chhattisgarh	5244.14	4938.93
6	Goa	133.76	125.98
7	Gujarat	8634.73	8132.20
8	Haryana	3883.52	3657.50
9	Himachal Pradesh	1809.80	1664.31
10	Jammu & Kashmir	3463.73	1857.93
11	Jharkhand	6046.73	5560.64
12	Karnataka	9288.66	8649.95
13	Kerala	4017.61	3774.20
14	Madhya Pradesh	13556.36	12763.20
15	Maharashtra	15035.67	13826.95
16	Manipur	206.04	194.05
17	Odisha	8850.34	8335.25
18	Punjab	4091.15	3762.27
19	Rajasthan	13633.64	12840.17
20	Sikkim	148.49	139.86
21	Tamil Nadu	8777.43	7523.06
22	Telangana	5375.29	5059.97
23	Tripura	335.67	316.13
24	Uttar Pradesh	35776.57	32874.79
25	Uttarakhand	1882.68	1752.90
26	West Bengal	14191.78	12603.46
	Total	200292.20	183248.54

Annexure-VI

State-wise details of allocation and release of 15th Finance Commission grants to Rural Local Bodies during award period 2020-21 to 2025-26.

(Rs. in crore)

Sl. No.	State	Allocation	Release
1	Andhra Pradesh	12856.00	12680.82
2	Arunachal Pradesh	1131.00	489.50
3	Assam	7857.00	7857.00
4	Bihar	24579.00	24545.34
5	Chhattisgarh	7123.00	7115.24
6	Goa	368.00	263.88
7	Gujarat	15650.00	15648.39
8	Haryana	6193.00	6120.54
9	Himachal Pradesh	2102.00	2100.40
10	Jharkhand	8274.00	7596.88
11	Karnataka	15756.00	11905.89
12	Kerala	7972.00	7972.00
13	Madhya Pradesh	19511.00	19471.97
14	Maharashtra	28540.00	26119.04
15	Manipur	867.00	242.50
16	Meghalaya	893.00	276.50
17	Mizoram	455.00	455.00
18	Nagaland	611.00	265.00
19	Odisha	11058.00	11054.11
20	Punjab	6798.00	6771.67
21	Rajasthan	18915.00	17253.31
22	Sikkim	207.00	204.78
23	Tamil Nadu	17666.00	15419.93
24	Telangana	9048.00	7957.45
25	Tripura	937.00	937.00
26	Uttar Pradesh	47764.00	47764.00
27	Uttarakhand	2813.00	2802.06
28	West Bengal	21611.00	21342.14
	Total	297555.00	282632.34

-
-

States/UTs wise status of elections of Panchayati Raj Institutions

Sl. No	Name of the States/UTs	Year and month when election held last	Year and month when next election due	Remarks
1	Andhra Pradesh	Gram Panchayat: April, 2021 Block Panchayat: September, 2021 District Panchayat: September 2021	Gram Panchayat: March, 2026 Block Panchayat: August 2026 District Panchayat: August 2026	Tenure of Gram Panchayat ended on 2nd April 2026.
2	Arunachal Pradesh	Gram Panchayat: Dec, 2025 Block Panchayat: Nil District Panchayat: Dec, 2025	Gram Panchayat: Dec, 2030 Block Panchayat: Nil District Panchayat: Dec, 2030	-
3	Assam	Gram Panchayat: May, 2025 Block Panchayat: May, 2025 District Panchayat: May, 2025	Gram Panchayat: June, 2030 Block Panchayat: June, 2030 District Panchayat: June, 2030	-
4	Bihar	Gram Panchayat: August – December, 2021 Block Panchayat: August – December, 2021 District Panchayat: August – December, 2021	Gram Panchayat: August – December, 2026 Block Panchayat: August – December, 2026 District Panchayat: August – December, 2026	-
5	Chhattisgarh	Gram Panchayat: February, 2025 Block Panchayat: February, 2025 District Panchayat: February, 2025	Gram Panchayat: February, 2030 Block Panchayat: February, 2030 District Panchayat: February, 2030	-
6	Goa	Gram Panchayat: August, 2022 Block Panchayat: No Block Panchayat District Panchayat: December, 2025	Gram Panchayat: August, 2027 Block Panchayat: Block Panchayat District Panchayat: December, 2030	-
7	Gujarat	Gram Panchayat: December, 2021 (10120 Gram Panchayats) Gram Panchayat: June, 2025 (4564 Gram Panchayats)	Gram Panchayat: December, 2026 Gram Panchayat: July, 2030	State election commission postponed election of 121 Gram Panchayats of Visavadar assembly

		Gram Panchayat: February, 2018 (121 Gram Panchayats) Block Panchayat: April, 2026 (260 Block Panchayats) Block Panchayat: February, 2025 (3 Block Panchayats) District Panchayat: April, 2026 (34 District Panchayats)	Gram Panchayat: March, 2023 Block Panchayat: May 2031 Block Panchayat: March, 2030 District Panchayat: May, 2031	constituency and Kadi assembly constituency as Election Commission of India declared election of these two assembly constituencies in this period and as the entire election staff was deployed for conducting the election of these two assembly constituencies, State Election commission had to postpone elections of 121 Gram Panchayats falling under these two constituencies. So, there will be election held in these Gram Panchayats when SEC conduct Gram Panchayat by-elections of vacant seats as like every six months regularly.
8	Haryana	November, 2022	November, 2027	-
9	Himachal Pradesh	Gram Panchayat: May 2026 Block Panchayat: May 2026 District Panchayat: May 2026	Gram Panchayat: May 2031 Block Panchayat: May 2031 District Panchayat: May 2031	
10	Jharkhand	Gram Panchayat: May, 2022 Block Panchayat: May, 2022	Gram Panchayat: May, 2027 Block Panchayat: May, 2027 District Panchayat: May, 2027	-

		District Panchayat: May, 2022		
11	Karnataka	Gram Panchayat: December, 2020 Block Panchayat: February, 2016 District Panchayat: February, 2016	Gram Panchayat: December, 2025 Block Panchayat: February, 2021 District Panchayat: February, 2021	Block Panchayats and District Panchayats elections were scheduled in Feb., 2021 but it had been delayed due to Court case (WP 20426/2021- SEC of Karnataka v/s State of Karnataka) – Case disposed. Block and District Panchayat Elections are pending since February 2021. Tenure of Gram Panchayat body ended in February – March, 2026.
12	Kerala	Gram Panchayat: December 2025 Block Panchayat: December 2025 District Panchayat: December 2025	Gram Panchayat: December 2030 Block Panchayat: December 2030 District Panchayat: December 2030	-
13	Madhya Pradesh	Gram Panchayat: July 2022 Block Panchayat: July 2022 District Panchayat: July 2022	Gram Panchayat: July 2027 Block Panchayat: July 2027 District Panchayat: July 2027	-
14	Maharashtra	Gram Panchayat:* November. 2023	Gram Panchayat:* State election commission will declare	Gram Panchayat: Elections in Gram Panchayats are being held from time to time in a staggered manner.
		Block Panchayat: March 2017 (148 Block Panchayats)	Block Panchayat: March 2022 (148 Block Panchayats)	Elections in 211 Block Panchayats are pending due to court case.

		January 2018 (05 Block Panchayats)	January 2023 (05 Block Panchayats)	
		December 2019 (14 Block Panchayats)	December 2024 (14 Block Panchayats)	
		January 2020 (44 Block Panchayats)	January 2025 (44 Block Panchayats)	
		December 2021 (07 Block Panchayats)	December 2026 (07 Block Panchayats)	
		January 2022 (08 Block Panchayats)	January 2027 (08 Block Panchayats)	
		February 2026 (125 Block Panchayats)	February 2031 (125 Block Panchayats)	
		District Panchayat: March 2017 (12 District Panchayats) January 2018 (01 District Panchayat) December 2019 (01 District Panchayat) January 2020 (06 District Panchayats) December 2021 (01 District Panchayat) January 2022 (01 District Panchayat) February 2026 (12 District Panchayats)	District Panchayat: March 2022 (12 District Panchayats) January 2023 (01 District Panchayat) December 2024 (01 District Panchayat) Jan. 2025 (06 District Panchayat) Dec 2026 (01 District Panchayat) January 2027 (01 District Panchayat) February 2031 (12 District Panchayats)	Elections 20 District Panchayats are pending due to court case.
15	Manipur	Gram Panchayat: October, 2017	Gram Panchayat: October, 2022	As per the North East News dated 16.06.2026, the Manipur Cabinet approves Panchayat elections on 1st October, 2026.

		Block Panchayat: NA	Block Panchayat: N/A	
		District Panchayat: October, 2017	District Panchayat: October, 2022	Block Panchayat: The provision of Panchayat Samiti (Block Panchayat) was inserted in the Manipur Panchayati Raj Act, 1994 vide 8th Amendment Act, 2023, notified in Gazette on 22nd February, 2023.
16	Meghalaya	Does not cover under Part IX		
17	Mizoram	Does not cover under Part IX		
18	Nagaland	Does not cover under Part IX		
19	Odisha	Gram Panchayat: February 2022 Block Panchayat: February 2022 District Panchayat: February 2022	Gram Panchayat: February 2027 Block Panchayat: February 2027 District Panchayat: February 2027	
20	Punjab	Gram Panchayat: October 2024 Block Panchayat: December 2025 District Panchayat: December 2025	Gram Panchayat: October 2029 Block Panchayat: December 2030 District Panchayat: December 2030	
21	Rajasthan	Gram Panchayat: January, 2020 (6759 Gram Panchayat s) March, 2020 (704 Gram Panchayats) September, 2020 (1003 Gram Panchayats) October, 2020 (2845 Gram Panchayats)	Gram Panchayat: January 2025 March, 2025 September, 2025 October, 2025 January, 2026	In the decision dated 10.05.2022 passed in Writ Petition (Civil) No. 278/2022 Suresh Mahajan vs. State of Madhya Pradesh and others filed in the Hon'ble Supreme Court, the Hon'ble Court had given directions to conduct a tripartite test for OBC reservation, in compliance of which the Rajasthan State Other Backward Classes (Political Representation) Commission, Jaipur constituted by the State Government has not yet submitted its report to the

		January, 2021 (10 Gram Panchayats)		State Government, due to which a decision on reservation in Panchayati Raj Institutions cannot be taken right now. Only as a result of this, the general elections of the Panchayati Raj Institutions of the State will be able to be completed/started.
		Block Panchayat: December, 2020 (222 Block Panchayats)	Block Panchayat: December, 2025	
		September., 2021 (78 Block Panchayats)	September, 2026	
		October, 2021 (22 Block Panchayats)	October, 2026	
		December, 2021 (30 Block Panchayats)	December, 2026	
		District Panchayat: December, 2020 (21 District Panchayats)	District Panchayat: December, 2025	
		September, 2021 (06 District Panchayats)	September, 2026	
		October, 2021 (02 District Panchayats)	October, 2026	
		December, 2021 (04 District Panchayats)	December, 2026	
22	Sikkim	Gram Panchayat: November 2022 Block Panchayat: Not Applicable District Panchayat: November 2022	Gram Panchayat: November 2027 Block Panchayat: Not Applicable District Panchayat: November 2027	
23	Tamil Nadu	December, 2019	January 2025	Election in all Panchayats of 28 Districts is due since January 2025. Tenure of all Panchayats of remaining 9 Districts is till October, 2026.
24	Telangana	Gram Panchayat: December, 2025	Gram Panchayat: December, 2030	Block Panchayat and District Panchayat election pending since July, 2024. Last election held on May 2019. As per the directions of the Hon'ble
		Block Panchayat:	Block	

		May, 2019	Panchayat: May, 2024	Supreme Court, the Government appointed Dedicated Commission to recommend reservations to Backward Classes on empirical data. The Govt. also taken up SEEEPC survey basing on which the Dedicated Commission has prepared its report. In the meanwhile the Govt. has decided to increase the quantum of reservations to BCs and issued G.O. Ms.No.09, 26-09-2025 providing 42% reservations to BCs. Accordingly, reservations were made to Rural Local Bodies and submitted to the State Election Commission. The Hon'ble High Court has set aside the G.O. Ms. No.09, 26-09-2025 and the State Election Commission has kept the notification in abeyance. The case is pending in the Hon'ble High Court.
		District Panchayat: May, 2019	District Panchayat: May, 2024	
25	Tripura	Gram Panchayat: August, 2024 Block Panchayat: August, 2024 District Panchayat: August, 2024	Gram Panchayat: July 2029 Block Panchayat: July 2029 District Panchayat: July 2029	-
26	Uttar Pradesh	April, 2021	May, 2026	Tenure of PRI body ended in May 2026
27	Uttarakhand	12 Districts (Except Haridwar) Gram Panchayat: July, 2025 Block Panchayat: July, 2025 District Panchayat: July, 2025 (Haridwar District) Gram Panchayat: September, 2022 Block Panchayat: September, 2022 District Panchayat:	Gram Panchayat: July, 2030 Block Panchayat: July, 2030 District Panchayat: July, 2030 Gram Panchayat: September, 2027	-

		September, 2022	Block Panchayat: September, 2027 District Panchayat: September, 2027	
28	West Bengal	Gram Panchayat: July 2023 Block Panchayat: July 2023 District Panchayat: July 2023	Gram Panchayat: July 2028 Block Panchayat: July 2028 District Panchayat: July 2028	
Union Territories				
29	Andaman and Nicobar Islands	Gram Panchayat: March, 2022 Block Panchayat: March, 2022 District Panchayat: March, 2022	Gram Panchayat: March, 2027 Block Panchayat: March, 2027 District Panchayat: March, 2027	
30	Dadra and Nagar Haveli and Daman and Diu	Gram Panchayat: November, 2025 Block Panchayat: Not Applicable District Panchayat: November, 2025	Gram Panchayat: November, 2030 Block Panchayat: Not Applicable District Panchayat: November, 2030	
31	Jammu and Kashmir	Gram Panchayat: Nov-Dec, 2018 Block Panchayat:	Gram Panchayat: January, 2024 Block	Gram Panchayat and Block Panchayat have been dissolved in January, 2024. Tenure of District Panchayat body ended in February 2026. The tenure of all three tiers of Panchayati Raj Institutions has expired. Consequently, no elected women representatives are presently heading the District, Block, or Panchayat levels. The State Election Commissioner, UT

		October - November, 2019	Panchayat: January, 2024	of J&K, has been appointed. Vide Order No. SEC/Pyt/03/2026/607-639 dated 25.03.2026, a schedule has been issued for the revision of the Panchayat Electoral Roll with reference to 01.04.2026 as the qualifying date. As per the said order, the final Panchayat Electoral Roll-2026 shall be published on 15.05.2026. Accordingly, the process for revision of the Panchayat Electoral Roll has been initiated across all Panchayats in the UT of J&K.
		District Panchayat: November - December, 2020	District Panchayat: February, 2026	
32	Ladakh	Gram Panchayat: Not Available Block Panchayat: Not Available District Panchayat: Not Available	Gram Panchayat: Not Available Block Panchayat: Not Available District Panchayat: Not Available	After separation from J&K, Fresh PRI election are yet to held. Last election was held on 2018 Tenure of Panchayats ended in Jan 2024. Election not held yet.
33	Lakshadweep	Gram Panchayat: December, 2017	Gram Panchayat: December, 2022	Due to Court Case pending in High Court of Kerala vide WPC No. 40183 of 2022 filed by Sh. AP Nazeer of Kavaratti. Panchayats have been dissolved in December, 2022. Election not held yet.
		Block Panchayat: Not Applicable	Block Panchayat: Not Applicable	-
		District Panchayat: December, 2017	District Panchayat: January, 2023	Due to Court Case pending in High Court of Kerala vide WPC No. 40183 of 2022 filed by Sh. AP Nazeer of Kavaratti. Panchayats have been dissolved in December, 2022. Election not held yet.
34	Puducherry	Gram Panchayat: June, 2006 Block Panchayat: June, 2006 District Panchayat:	Gram Panchayat: July, 2011 Block Panchayat: July, 2011	Gram Panchayat & Block Panchayat: Elections to the Local Bodies could not be held due to litigation in the Hon'ble High Court of Madras. As per the Court's directions, the Local

		Not Available	District Panchayat: Not Available	Government Secretariat, Puducherry has constituted a Single Member Commission with Justice K. K. Sasidharan, Judge (Retired), Honourable High Court of Madras to recommend appropriate reservation for Other Backward Classes in the Local bodies across the Union Territory of Puducherry. The Single member Commission is yet to submit the report / recommendation to the Government. After sorting out of OBC reservation in Local body elections and appointment of the State Election Commissioner, the local body election will be conducted at the earliest. Panchayats have been dissolved in July, 2011. Election not held yet.
